

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 102
CP (IB) No. 19/CB/2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Loknath Agarwalla

.....Applicant

V/S

Angul Bus Terminal Co. Pvt. Ltd.

....Respondent

Order delivered on 25/06/2024

Coram:

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)

Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

For the Respondent

Mr. Shailabhadra Sastry, Adv.

ORDER

There is no representation for the Financial Creditor. Ld. Counsel Mr. Shailabhadra Sastry appeared for the Corporate Debtor, and contended that on similar grounds Financial Creditor has filed another CP, in respect of same subject matter, as such the present CP is liable to be dismissed. Matter adjourned, as a last chance to 08.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N.V. Ramakrishna Badarinath
Member (Judicial)